

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
CIVIL APPELLATE JURISDICTION  
WRIT PETITION (ST) NO.93840 OF 2020**

Kiran B. Surgade ... Petitioner  
versus  
Director, Health Department, Govt. of  
Maharashtra and Ors. ... Respondents

Mr. Ajit Karwande, for Petitioner.  
Ms. K.N.Solunke, AGP, for State.  
Mr. Sandeep Marne, for Municipal Corporation.  
Mr. Neel Helekar, for Respondent 7.  
Mr. Rui Rodrigues, for Respondent No.8.  
Mr. Sandesh Patil with Mr. D.P.Singh, for Respondent Nos.5 and 10.

**CORAM: S.J. KATHAWALLA &  
R.I.CHAGLA, JJ.**

**DATE: 8<sup>th</sup> JANUARY, 2021**

**P.C.:**

1. All the Advocates have concluded their arguments in the above Writ Petition. However, the learned Advocate appearing for the Central Government is directed to place his submissions on Affidavit on or before 11th January, 2021.
2. Stand over to 13th January, 2021 at 5.00 p.m. in Chamber No. 45 to enable the Advocate for the Petitioner to make his submissions if any, in response to the said Affidavit.
3. By consent, the matter shall be treated as part heard.
4. Office to obtain permission of the Hon'ble the learned Chief Justice in this regard.

**( R.I.CHAGLA, J. )**

**( S.J.KATHAWALLA, J. )**